

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. CONF./HCJ/COMMITTEE/2016/10

Date : 04.04.2016

In partial modification of this office order No.CONF./HCJ/COMMITTEE/2016/08 dated 30.03.2016, Hon'ble the Chief Justice has been pleased to reconstitute the Committee for Jaipur as follows :-

At Jodhpur :

1. Hon'ble Mr. Justice G.K. Vyas
2. Hon'ble Mr. Justice Vijay Bishnoi

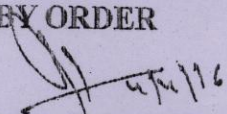
At Jaipur :

1. Hon'ble Mr. Justice Munishwar Nath Bhandari
2. Hon'ble Mr. Justice Prakash Gupta

for protocol purposes, facilities to retired Hon'ble Judges, providing vehicles to Hon'ble Judges, Officers, Officials of the High Court Establishment for discharge of protocol duties, maintenance of High Court Guest House, Jodhpur/Jaipur, medical facilities and reimbursement of claims of Hon'ble Judges and other ancillary matters.

The allotment of Suites/Rooms in High Court Guest House, Jodhpur/Jaipur will be made by the Chairman of the Committee.

BY ORDER


REGISTRAR GENERAL